



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 01.08.2023

### **NOTICE**

Please take notice that the following matter adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 873 of 2022  (PH)	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Jaypee Healthcare Ltd.	01.08.2023	07.08.2023

By order of Hon'ble Chairperson

-Sd/-

Registrar